COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 126 OF 2018 & IA NO. 354 OF 2018

Dated: 31st May, 2018

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present: Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s SAS Hydel Projects Pvt. Ltd. Vs. Madhya Pradesh Electricity Regulatory Commission			Appellant(s)
		•••	Respondent(s)
Counsel for the Appellant (s) :	Ms. Swapna Seshadri Mr. Ashwin Ramanathan		
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Counsel for the Respondent(s) : None

ORDER

Admit. Issue notice.

The learned counsel appearing for Respondent No. 1 served, unrepresented.

List this matter on 06.07.2018

(S.D. Dubey) **Technical Member** (Justice N.K. Patil) **Judicial Member**

Bn/kt